

**SCHOOLS (TAKING OVER AND UNIFORM SYLLABUS) BILL, 1986\***

[English]

**SHRI BALASAHEB VIKHE PATIL (Kopergaon) :** Mr. Chairman, Sir, I beg to move for leave to introduce a Bill to provide for taking over of all private schools and to provide for uniform syllabus in all schools throughout the country.

**MR. CHAIRMAN :** The question is :

“That leave be granted to introduce a Bill to provide for taking over of all private schools and to provide for uniform syllabus in all schools throughout the country.”

*The motion was adopted.*

**SHRI BALASAHEB VIKHE PATIL :** I introduce the Bill.

**MATERNITY BENEFIT (AMENDMENT) BILL, 1986\***  
(Amendment of Section 5)

[English]

**SHRI K. RAMAMURTHY (Krishnagiri) :** I beg to move for leave to introduce a Bill further to amend the Maternity Benefit Act, 1961.

**MR. CHAIRMAN :** The question is :

“That leave be granted to introduce a Bill further to amend the Maternity Benefit Act, 1961.”

*The motion was adopted.*

**SHRI K. RAMAMURTHY :** I introduce the Bill.

15.02 hrs.

**PREVENTION OF INSULTS TO NATIONAL HONOUR (AMENDMENT, BILL 1986\***

(Amendment of Section 2, etc.)

[English]

**SHRI H. N. NANJE GOWDA (Hassan) :** I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

**MR. CHAIRMAN :** The question is :

“That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.”

*The motion was adopted.*

**SHRI H. N. NANJE GOWDA :** I introduce the Bill.

**CONSTITUTION (AMENDMENT) BILL, 1986\***  
(Omission of Article 370)

[English]

**SHRI H. N. NANJE GOWDA (Hassan) :** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. CHAIRMAN :** The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**SHRI H. N. NANJE GOWDA :** I introduce the Bill.

\*Published in the Gazette of India extraordinary, Part II, Sec. 2 dated 21.11.86.

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